

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 13th NOVEMBER, 2023, 10:30 A.M.
CP No. 10/CB/2023, CA No. 10/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Ramesh Chandra Barata -Vs- Nishi Priya Darshini & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

Bini Mishra, Adv.

ORDER

Both side counsels present, due to power shut down virtual hearing impaired and could not continue the proceeding with UPS device, hence matter adjourned to 20.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)